## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CA(CAA) No.59/BB/ 17	T.P. No.	Purpose  For filing consent affidavits of the creditors	Section	Name of the Parties M/s. / Mr.
	-		230/ 232	Chiltern Clinical Research India Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
Ú	UPENDRA C. SHUKLA, PCS	Petitioner	V <b>B</b>

## ORDER

PCS for Petitioner is present. He has filed certificate issued by Chartered Accountant that, there are no unsecured creditors to the company as on 31/10/2017. He also reported that there are no secured creditors to the company. For consideration list it on 14/11/2017.

Member (T)

Member (J)